

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
RAJYA SABHA  
**UNSTARRED QUESTION NO.1195**  
ANSWERED ON: 13.12.2023

**FUNDS ALLOCATED TO PANCHAYATS**

**1195 # SMT. MAHUA MAJI:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the policy of Government to ensure balanced development of all villages through Panchayati Raj Institutions (PRIs) in the country and the details of villages in Ranchi which will be benefited from it;
- (b) the details of the amount allocated to the Panchayats of State of Jharkhand during the last four years and the current year; and
- (c) the details of the amount allocated to the Panchayats of Uttar Pradesh, West Bengal, Rajasthan, Karnataka and Gujarat during the last four years?

**ANSWER**

**THE MINISTER OF STATE FOR PANCHAYATI RAJ**

**(SHRI KAPIL MORESHWAR PATIL)**

(a) To ensure balanced development of all villages through Panchayati Raj Institutions (PRIs) in the country including villages in Ranchi, the Ministry of Panchayati Raj (MoPR) is building governance capability of the elected representatives of PRIs and their functionaries by imparting training to them to formulate evidence/need based participatory planning to utilise the funds provided to the PRIs through various sources and through convergence activities under various schemes and programmes of the Central and State Governments. Towards this end, the MoPR is implementing a Centrally Sponsored scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the major objectives of capacity building and training of the elected representatives and other functionaries of PRIs. Also, Central Sector Scheme of 'e-Panchayat Mission Mode Project (MMP)' is implemented by MoPR for making PRIs more transparent, accountable and effective units of local self-governments through digitalisation of Panchayats. The better performing PRIs in developmental works towards attainment of sustainable development goals at Panchayat level are recognised in the form of awards and incentives under the Central Sector scheme of Incentivisation of Panchayats.

(b) & (c) Funds are allocated to the Panchayats under the Central Finance Commissions (CFC) Awards to all three tiers of PRIs including the traditional local bodies. The details of funds allocated/released to the Panchayats/States of Jharkhand, Uttar Pradesh, West Bengal, Rajasthan, Karnataka and Gujarat under CFC Awards and schemes of Ministry of Panchayati Raj during the last four years are as under:

*(In Crores of Rupees)*

<b>State</b>	<b>Funds Allocated under Fourteenth and Fifteenth Finance Commission Grants</b>	<b>RGSA*</b>	<b>IoP*</b>
Jharkhand**	7370.12	41.08	7.06
Uttar Pradesh	35266.04	370.59	18.1
West Bengal	15351.01	97.04	7.95
Rajasthan	13803.9	30.25	6.77
Karnataka	10871.39	65.59	6.27
Gujarat	10619.26	0.00	18.1

\* No State specific allocation is made under the schemes and shows only release.

\*\* Jharkhand fund details are for last four years and current year.

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